

Medicine along with a number of organisations already exist for the development of Indian Systems of medicine in the Ministry.

[*Translation*]

Shortage of Petroleum Products

470. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is an acute shortage of petroleum products such as diesel, petrol and L.P.G. in various parts of the country; and

(b) if so, the steps being taken by the Government to ensure adequate supply of these essential products?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The demand of petroleum products such as diesel and petrol has been met, by and large, in full in various parts of the country. However, when any shortage comes to notice, appropriate action is promptly taken. To increase the availability of LPG and S.K.O. in the country, the facility of parallel marketing for import, distribution and sale by private entrepreneurs at market prices has also been announced by the Government recently.

[*English*]

Losses in Oil Sector

471. SHRI R. SURENDER REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India lost nearly \$ 2 billion between 1986 and 1990 as a result of the inefficient use of investible resources in the oil sector;

(b) if so, the reasons therefor;

(c) whether the Government have taken any steps to curb such type of losses in the oil sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). In a Memorandum prepared by the World Bank, a reference has been made to investment deficiencies in the oil sector.

(c) and (d). The cost of the flaring of gas, ONGC have undertaken the Gas Flaring Reduction Project in the Western offshore region at an estimated cost of US \$ 3.2 billion. Projects to reduce flaring are also being implemented in Gujarat and Assam. For maintaining the health of the reservoir, ONGC have taken up rectificatory measures as suggested by the Dasgupta Committee.

Alloement of LPG Dealerships to handicapped Persons

472. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any declaration was made by the Government on the occasion of World Handicap Day Celebration dated March 15, 1992 to allocate 71/2% quota for LPG dealerships to physically handicapped persons; and

(b) if so, the details of such physically handicapped persons to whom LPG dealerships have been granted after the declaration is made by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR

SHARMA): (a) and (b). According to the existing policy 7.5% of all dealerships/distributorships of petroleum products to be awarded in each State/U.T. through the Oil Selection Boards are reserved for Physically Handicapped persons. 8 LPG distributorships have been allotted by Government to the physically handicapped persons under the discretionary powers of Government since March 15, 1992, and Oil Selection Boards have just commenced their work.

Recovery of Payment of Coal India Limited

474. SHRI NITISH KUMAR:
SHRI KESHRI LAL:

Will the Minister of COAL be pleased to state:

(a) the details of the outstanding dues of the Coal India Limited against each of the Government departments/institutions and Steel companies till December, 1992; and

(b) the steps taken for recovery of outstanding dues?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):
(a) The details of outstanding dues of Coal India Limited against each of Government Departments/Organisations till December, 1992 are given below:-

(Rs. in crores)

<i>Sl.No.</i>	<i>Government Deptts/Organisations</i>	<i>Amount</i>
1	2	3
1.	Andhra Pradesh Electricity Board	8
2.	Badarpur Thermal Power Station	182
3.	Bihar State Electricity Board	13
4.	Bharat Alluminium Co. Ltd.	1
5.	Cement Corporation of India	3
6.	Damodar Valley Corporation	226
7.	Delhi Electricity Supply Undertaking	39
8.	Defence Department	5
9.	Durgapur Project Ltd.	65
10.	Fertilizer Corporation of India	41
11.	Gujarat Electricity Board	132
12.	Haryana State Electricity Board	82